

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

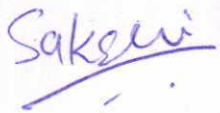

C. P. NO. 12/111/09
CA. NO.

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016**

NAME OF THE COMPANY: M/s. Gangaden Vijay Kumar (HUF) & Anr. V/s. M/s. Data
Infosys Ltd.


SECTION OF THE COMPANIES ACT: 111

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. NARENDRA MOHAN SHARMA	}	for Petitioner	
2.	MR. VIVEK MALIK			
3.	MS. SAKSHI MEHLEY			
4.	Mr. Rameesh Singh	}	Respondent	
5.	Swaratipi Deb Roy			

ORDER

In CPs 53(ND) 2009 & 12/111/09, arguments have been addressed in part by the
1d. Counsel for the petitioner. Re-notify these cases on 21.09.2016 & 23.09.2016 along
with CP 106/2009, in which respondent is the petitioner, as it would be expedient to
hear all these matters together since they are between the same parties.

2. The parties are requested to file their written synopsis. Citations relevant to their
pleading, if any, may be filed alongwith.


(Ina Malhotra)
Member Judicial